

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

13(ND)/2016

COARM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2019**

**NAME OF THE COMPANY: Sh. Rajeev Behl V/s. M/s. S. S. Con-Build Pvt.
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397-398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Manish Sharma, Mr. Krish Gandhi &
Mr. Ninad Dogra, Advocates

Present for the Respondent: Mr. Saruabh D. Karam Singh Advocate

ORDER

List all connected matters CP-28/2016, CP-13/2016, CP-118/2012 & CP-55/2016 together for final arguments on 3rd February, 2019. It is being pressed that CP-28/2016 be heard as the lead case. Interim orders to continue till further orders.

**(L.N. Gupta)
Member (T)**

**(Ina Malhotra)
Member (J)**